

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18905-JK (LD) of 2024

DATED:- 27 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble SupremeCourt of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27- 11- 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
27.11.24

Annexure to the Government Order No.-18905-JK(LD) of 2024 dated 27.11.2024

S. No.	Title of the Case	OIC
1	CPSW No. 66/2019 in SWP No. 1042/2018 titled Kuldeep Kumar Vs Manoj Kumar Dwivedi & Ors.	Mr. Rajan Singh (SFS) DFO, Kathua, {Email: dfokathua@gmail.com, contact No. 7006377671
2	TA No 527/2022 in SWP No 2059/2024 titled Mohd Bashir V UT of J&K	Mr Naveed Iqbal (SFS), DFO, Poonch
3	TA No 1337/2020 titled Pawan singh V D/o Forest, UT of J&K.	Mr Kuldeep Raj (PO)
4	CCP(S) No. 672/2019 titled Farooq Ahmad Butt Vs Shri Manoj Kumar Dwivedi and others	Shri Vijay Kumar, DFO Kishtwar (Mb. No. 9419154255, email, dfokihstwar1@gmail.com
5	CPSW No. 66/2019 in SWP No. 1042/2018 titled Kuldeep Kumar Vs Manoj Kumar.	Mr. Rajan Singh (SFS) DFO, Kathua, (Email: dfokathua@gmail.com, contact No. 7006377671)
6	O.A No. 299/2024 titled Bashir Ahmad Kasana and others Vs Union Territory of Jammu & Kashmir and others.	Mr Danish Khan, ACF, DFO, sindh Forest Division, Ganderbal, J&K
7	O.A NO. 204/2021 titled Noor ul Amin Malik Vs Union Territory of Jammu and Kashmir and others.	Mr Mohammad Maqbool Bhat (Administrative Officer) Office of chief Conservator of Forest, Srinagar
8	T.A No. 5551/2021 titled Mir Ali & Ors Vs Union Territory of Jammu and Kashmir and others	Sh Pankaj Raina (SFS) DFO, ETF Project Division, Jammu
9	WPC No.1870/2024 titled Parshotam Kumar Padha Vs Union Territory of Jammu and Kashmir and others.	Mr. Mohammad Ayub Khan (SFS) DFO, Bharderwa,

Im
Neysgale
27.11.24